

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 170 of 2015

Dated: 14th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Himalaya Power Producers Association Appellant(s)

Vs.

Power Transmission Corporation of Utrakhand & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sarul Jain a/w
Mr. Kamal Kant
Mr. S.P. Arya for R-1

Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-2

ORDER

List the matter for further hearing on **19.01.2017.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**